

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण

EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ

KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 646

Date: 03.10.2024

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter/email	Subject Matter	Name & Address of the Complainant
1	22.07.2024 By Email	The complainant wishes to bring to the notice of an article titled " naked drain, menace to urban population " published in the newspaper the samaj on 19-07-2024 and one article published in the newspaper new Indian express on 17-07-2024 namely " Bhubaneswar's open drains pose grave threat in monsoon ". These articles highlighted the nuisance suffered by people due to such open drains, even recently one child fall in the drain and died due to drowning. As per the articles inside Bhubaneswar town there is no coverage of drains in many localities. The water flowing through such a drain is full of human excreta, garbage, polluted material etc. People residing adjacent to such drains are living in polluted environments. The polluted water flowing through the drain also pollutes ground water. The applicant has prayed to this office to take cognizance of the matter and direct the authorities to close such open drains and no open drain be	Smt. HariPriya Patel, At - 106, Lumbini Enclave Chandrasekharapur Near Care Hospital Bhubaneswar - 751021

		built-up in future.	
2	13.08.2024 By Email	The complainant, who is the Original Applicant in OA 117/2022 which was disposed of by way of order dated 13.04.2023, has stated that not a single action has been initiated by concerned authorities against Respondent No. 09 Mr. Kripasandhu Mohanty, despite specific orders of the Hon'ble Tribunal and that DFO Balasore Wildlife Division is intentionally avoiding the matter to protect the private Respondent which is a contempt of NGT order. The complainant prays to kindly give again an order to DFO Balasore to take necessary action as soon as possible. (May be registered as Suo Motu MA, if approved)	Sh. Loknath Upadhyay S/o Biswanath Upadhyay, Mukundapur Sasan, Kandagaridi, Baleswar, Odisha - 756042
3	15.08.2024 By email	In the village - Nachindia, Post-Jathia, Ps-Baliapal, Dist- Balasore, Odisha, A water Supply Point for supply of drinking water to the villagers has been installed but the same point runs 24 hours, deserted Ground water and Electric bill. Which is dangerous for the future. Applicant has written this complaint to Collector Balasore, Secretary Panchayati Raj, Chief Secretary Odisha, CMO Odisha and Governor Office Odisha but no action has been taken yet.	Sh. Shyamapada Nandi Village- Nachindia, Post-Jathia, Ps- Baliapal, Dist- Balasore, Odisha, Pin-756023
4	22.08.2024 By email	Complaint & objection against unauthorized activity of filling in a pond at Dashbiga in ward no. 2. under Champdani Municipality, Baidyabati, Hooghly. The said pond is becoming overrun with water hyacinth, human waste and debris. The applicant has prayed to initiate investigation against violators and restore the pond to its original state to prevent further environmental damage.	Sh. Ayan Mallick, Club Secretary Champdani Dashbiga Sporting Club, R.No. 5/76485 PO-Baidyabati, Dist- Hooghly (WB) PIN-712222
5	23.08.2024 By hand	Unable to live peacefully on account of heavy noise created from an underwear factory run by applicant's neighbor. Sh. Rabindranath Jana runs an underwear factory from 5:00 am- 11:00 pm just beside applicant's house window, 2 cubits away. This factory involves a lot of industrial machines that cause heavy noise and vibration, and they also play loud music to increases the noise. The factory workers doing naked dance and passing bad slangs which causing serious mental torture, hypertension, heavy stress, hearing loss, sleep disturbance, innitus, and heart disease.	Dr. Swapan Bera, S/o Late- Shyamapada Bera MD (Homeo), Renowned Social Reformer, Vill- Nonachak. P.O- Deulia, P.5- Kolaghat, Dist- Purba Medinipur, State- West Bengal.

		<p>The applicant's neighbor had also dug an unimproved pit latrine chamber beside his house boundary, causing pollution and is also emitting bad smell, making it impossible for them to eat or live peacefully. It is also resulting in breathing problems.</p> <p>He had complained at nearby police station with GD No. is 647, dated 10/7/2024 but no action has been done.</p> <p>The applicant requests to kindly intervene in this matter urgently and take strict action against the underwear factory and urge to stop the underwear factory from running in a residential area.</p>	
6	16.08.2024 By post	<p>Prayer to take immediate steps against the serious Health Hazardous Workshop without obtaining a valid license from the Chief Inspector of Factories (CIF), as mandated by the Factory Act and without obtaining License to operate from Pollution Control Board & others Safety measures of Labour & Workers which may caused the serious and powerful explosion / fire accident like Nilganj village of Dattapukur, from one unauthorised workshop of Mr. Uday Mallick, Premises No. 140/3, C.K. Banerjee Lane, PS - Shibpur, Howrah - 711102 H.M.C. Ward No. 25, which caused chronic health issues & respiratory problems, eye irritation and others maladies to the worker / Labours and Local people of area resulting from exposure to the toxic gas in said Iron Factory.</p> <p>The applicant has requested to conduct a thorough investigation into the matter and take prompt enforcement actions against the responsible parties.</p>	Ms. Keya Ganguly (Banerjee) W/o Sanmoy Gunguly R/o Premises No. 143/3, Shibpur Road, PS - Shibpur, Howrah - 711102
7	03.08.2024 By email	<p>Prayer for highlight on a public interest issue about Satyen Bose Road, Nazir Gunge, Howrah, which has totally damaged due to no sewage system due to overflowing dirty septic tank water from few buildings on the main road. Apartments total drainage dirty water of toilet & Bathroom overflows from soak pit to main road 24 hours. Thus, as a result the main road has totally destroyed. And unable to walk, unable to drive, unable to move and so much difficulties for school students and patients and aged person</p> <p>This is because of illegal apartment building name "KHAN MANZIL" located at S.B. Road, Mouza- Thanamakua, J.I. no - 40, H.M.C. ward no - 45, under I.R. Dag no - 973, I.R. Khatian no - 5625 & 3532, P/S- Sankrail, Howrah</p>	S.K. Samsuddin R/o - Nazir Gunge, Satyen Bose Road, P.O. - Danesh SK Lane, P/S - Sankrail, Dist - Howrah - 711109

		constructed without sewage plan by local promoter. The applicants have prayed to this office take appropriate action for public interest on urgent basis.	
8	02.08.2024 Earlier on 07.07.2024 By email	Attention of the situation at our residents facing water logging problem from 1.5 years at main road due to newly developed apartment building name "Khan Manzil" at Nazirgunge, Satyen Bose Road, Ward - 45, P.O.- Danesh SK Lane, P/S - Sankrail, Howrah, WB. Problem of overflowing toilet dirty drainage water at main road and there is a foul smell in the locality. Mosquitoes, and insects breed in this area, which is unhygienic and making life difficult for residents. No drainage system from Bakultala more to Nazirgunge Satyen Bose Road. The applicants have prayed to this office take appropriate action.	Md Shajid R/o - 88, Satyen Bose Road Nazirgunge, PS - Sankrail PO - Danish SK lane, ward 45. Howrah 711109
9	05.07.2024 By email	Illegal disposal of plastic and non-biodegradable waste in Port Blair by PBMC. The applicant requires urgent attention and action from this office and he also attached the video proofs of the illegal activities being done by a few officers of Port Blair Municipal Council. The applicant has drawn attention to some videos which have gone viral in local new channels of Andaan and Nicobar Islands highlighting the way in which plastic waste amounting to approximately 1 lakh ton have been camouflaged in the Municipal Dump Yard, Brookshbad and covered in earth. Applicant has requested to take urgent steps to stop this crime happening in Islands and save the ecosystem of pristine Islands. (May be registered as Suo Motu OA, if approved)	Sh. G. Bhasker, Chairman, Campaign Committee, ANTCC Gandhi Bhawan, Port Blair - 744101
10	08.07.2024 By email	Unauthorised cutting of 6 trees including Sagun, Kanthal, Coconut trees by someone have been cut by someone but major suspect is Kanai Lal Bhattacharya who resides beside that place. The applicant planted these trees 13 years ago from that time he had objection and many times he uprooted coconut tree and poured hot water on coconut trees and many other trees. The applicant has requested to this office to take necessary action at the earliest.	Saikat Bhattacharyya R/o- Vill- Mohanbati, P.O. - Nachipur, P.S.-Tarakeswar, Hooghly - 712414
11	12.07.2024 By email	Complaints regarding cutting of trees in sambalpur, odisha for widening of roads. He sent his complaint to NGT, Principal Zone, but the Principal Zone didn't acknowledge the same citing that the complaint falls under Kolkata Zone. He has also stated that the E-filing server was	Sh. Siddhartha Shankar Mishra, R/o Shanti Nagar, Bhima Bhoi Rd, PO- Budharaja, PS- Ainthapali, Dist- Sambalpur, Odisha - 768004

		very slow. The applicant prayed to this office to look into the matter as soon as possible and is seeking appropriate directions to compensate fully by planting the saplings of the wide varieties of 200 years old trees which were massively chopped by the Government of Odisha and the Local administration for widening of roads in and around the district of Sambalpur, Odisha. <i>(May be registered as Suo Motu OA, if approved)</i>	Ph - 9937965779
12	28.07.2024 By email	Information about create massive pollution by a factory named R.T.F., which was situated at Durgapur-713210, under Ward no.-30, Durgapur Municipal corporation. This above factory management produce massive pollution and does not take necessary steps for reduce it. Applicant has prayed to this office to take necessary action for balancing of eco system.	Sh. Arkoprova Roy, Bharatiya Mazdoor Sangha, Paschim- Bardhaman.
13	02/09/2014 By post	Illegal operation of roadside dhaba situated on ground floor in the premises of 5/A, Nurulla Doctor Lane, Kolkata which is operating without necessary licenses and approvals in contravention of Kolkata Municipal Corporation Act, 1980. The dhaba uses charcoal fire leading to emission of thick, hazardous smoke which spreads across the residential area posing health risks. Further, the dhaba has become the gathering place for anti social elements that consume alcohol openly and engage in disorderly behavior posing a risk to safety and security of residents. The applicant has requested to order the closure of this unauthorized dhaba, initiate appropriate penal action against the operators of dhaba and restore the peace and safety of local residents.	Mehtab Alam 5B/1, Nurulla Doctor Lane, Near Bangladesh Visa Office, Kolkata- 700017.
14	29/07/2024 By post	Illegal cutting of 1 neem tree and two coconut trees in the premises no. 23A, Bijoy Basu Road, Kolkata- 700025 by Mr. Rakesh Sharma and Sambhu Thakur for constructing illegal two- storied building.	D.K. Das S/o Late N.L. Das 18, Bijoy Basu Road, Kolkata- 700025
15	10/07/2024 By post	Illegal action by the mining lessee of Raikela, Bahamba- Tensa Iron and Manganese Mines, Chandi prasad Sharma over an area of 69.606 hc or 172.00 acres in village Raikela, Bahamba & Tensa, under Koida P.S. Sundargarh District, Odisha with a request to cancel the mining lease.	Villagers of Tensa and Raikela Dist. Sundargarh, Odisha.
16	03/07/2014 By post	Unacceptable levels of dust and debris from Bengal Unitech Universal Infrastructure Private Limited (BUUIPL) construction site adversely impacting the	Supramita Sen Height 8- 903, Uniworld City, New Town,

		lives and causing respiratory distress to residents of Height Tower 8, Uniworld City, New Town, Rajarhat, Kolkata. Applicant appeals help to stop construction activities. On a daily basis debris is thrown continuously from higher floors which then travels to our apartments in the form of dust and micro particles, causing severe respiratory problems to several residents.	Rajarhat, Kolkata.
17	25/07/2024 (by post)	Complaint against: (1) Md. Kalam, S/o Md. Islam (2) Md. Samsar, S/o Md. Sattar Residing at village Bankra, Sardar Para, post office Bankra, Police Station Domjur & dist. Howrah- 711403 for illegal construction without any sanctioned plan and fire license from the concerned authority by filling up water bodies situated at agricultural land i.e. Sali land and raising multi- storied building over the Sali land which may collapsed at any point of time and said illegal structures may take the life of 100 of local person in one time uphill now developed Ground plus Four (G+4) storied building which height is exceeded 15.5 meters limit (height of the building is 25 meters) without any fire license.	Munsara Begum, Village Bankra, Benuban, Near Meghdul Club, Police station Domjur and Dist. Howrah- 711403.
18	16/07/2024 By post (earlier on 22.07.2024, 29.07.2024)	Complaint in regard to damage of 10 big green trees and cutting of bushes upon 22 bighas landed property in mouza Gangutia, J.L. no. 28, plot no. 1616, illegally, wrongfully and forcibly by Kajal Pal, S/o Nanda Pal; Sandip Ghosh, S/o Manmohan Ghosh; Samir Bhandari, S/o Sadai Bhandari, all residents of Chotodhemo Basti, Jhalbagan Hospital More, P.S. Kulti, Dist. Paschim Bardhaman. Applicant requests to take appropriate legal action against above named person.	Sh. Krishna Shaw S/o Lt. Sudama Shaw Chotodhemo, P.O. Dishergarh, 713333 Dist. Paschim Bardhaman.

Raja Chatterjee
(Raja Chatterjee)
Registrar

Copy:

1. Website of NGT
2. Notice Board of NGT

REGISTRAR
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA

